

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH) : (a) Action against unauthorised occupants on Government land is taken by the Delhi Development Authority as per the existing policy as and when encroachments are noticed.

(b) As reported by the D.D.A. no excess amount has been recovered from the Ministry of Works, Housing and Supply Cooperative House Building Society.

**Construction of a Jetty at Amalapuram in Andhra Pradesh for Fishermen**

7156. SHRI A.J.V.B. MAHESWARA RAO : Will the Minister of AGRICULTURE be pleased to state :

(a) whether there is any proposal to construct a Jetty in Vodarevu village at Amalapuram in Andhra Pradesh for the convenience of the fishermen in the coastal area ;

(b) if so, the steps being taken in this regard ; and

(c) if not, the reasons thereof ?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION (SHRI YOGENDRA MAKWANA) : (a) Yes, Sir.

(b) and (c). The State Government's proposal received in September 1984 for providing fish landing facilities at Vodarevu was not based on detailed engineering investigations and designs. Therefore the Government of Andhra Pradesh was informed in November 1984 that due to inadequacy of the proposal, it has not been possible for the Government of India to process the case for taking an investment decision.

**Provision of Houses to Weaker Sections in Urban and Rural Areas**

7157. SHRI P. R. KUMARAMANGALAM : Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) whether Government are taking up new plans and initiatives to provide houses for weaker section of society

including workers in urban and rural sectors ;

(b) whether urban Sewage and Sanitation Board is to be set up which will be followed by a similar step for rural areas ; and

(c) whether as a part of this plan, developed low-cost plots will be provided at cost to the people in general ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH) : (a) Housing Scheme for the Economically Weaker Sections of population for urban areas and Rural House Sites-cum Construction Assistance Scheme for Landless Workers are already included in the 20-point programme.

(b) Water Supply and Sewerage Boards are set up by the State Govts./U.T. Adms. The States/U.Ts where such Boards do not exist have been asked to do so.

(c) Under EWS Housing Scheme, sites and services are provided at cost price and house sites in rural areas are allotted to landless workers free of cost.

**Wages for Agricultural Labour**

7158. SHRI CHANDRA KISHORE PATHAK : Will the Minister of LABOUR be pleased to state :

(a) whether Government have any proposal under consideration to effect improvement in the wages of agricultural labour, if so, the details thereof ; and

(b) whether Central Government have also any proposal to bear the burden of medical expenses of the agricultural labour keeping in view the poor economic condition of the farmers ; if not, the reasons thereof ?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI P.A. SANGMA) : (a) Since 1980, the Central Government has revised the minimum wages in agriculture on five occasions, the last revision having been done in February, 1985. No further revision by the Central Government is due at present,

(b) No, Sir. It has not been possible for the Central Government to consider such a proposal for administrative reasons.

#### **Gas based Fertiliser Plants in Karnataka**

7159. SHRI SRIKANTA DATTA NARASIMHARAJA WADIYAR : Will the Minister of AGRICULTURE be pleased to state :

(a) whether Government have a proposal to set up a gas based fertiliser plant in Karnataka ;

(b) if so, the site selected therefor ?

(c) the estimated cost of the plant ; and

(d) the time by which the proposed plant is going to be set up ?

THE MINISTER OF STATE IN THE DEPARTMENT OF FERTILIZERS (SHRI K. NATWAR SINGH) : (a) No, Sir.

(b) to (d). Do not arise.

#### **Green Land in Hari Nagar and Mayapuri**

7160. PROF. RAMKRISHNA MORE : Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) whether green land in Mayapuri, New Delhi has been given to a public school in violation of the Master Plan and flats under self-financing schemes are being constructed in Hari Nagar on a plot earmarked for parks ; and

(b) if so, the reasons therefor and the steps contemplated by Government in the matter ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH) : (a) and (b). The information is being collected and will be laid on the Table of the Sabha.

#### **Bungling of Land in Mehrauli**

7161. SHRI MOHD. MAHFOOZ ALI KHAN : Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) whether certain high ranking

Officers, Engineers and Town Planners of DDA are involved in illegal possession of land in Mehrauli area in Delhi if so, the details thereof ; and

(b) the action taken by Government against the officers involved in the dubious land transactions ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH) : (a) and (b). The information is being collected and will be laid on the Table of the Sabha.

#### **[Translation]**

#### **Water Supply to Jabalpur City**

7162. SHRI AJAY MUSHRAN : Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) whether Union Government have received any proposal from the Government of Madhya Pradesh to get assistance from the World Bank for 12 MGD Water Supply in Jabalpur city ;

(b) if so, the details regarding the decision taken by the Union Government thereon ; and

(c) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH) : (a) Govt. of Madhya Pradesh have submitted a proposal for seeking World Bank assistance for augmenting the water supply of 10 towns. This includes a proposal to augment water supply to Jabalpur city by providing additional 12 MGD of water.

(b) and (c). World Bank Project Preparation Missions have visited Madhya Pradesh. They have identified some issues relating to the Project. The main issue are (a) institutional arrangements (b) plan allocations for the sector and feasibility of scaling down the Project and (c) revision of water tariffs. The Government of Madhya Pradesh have not yet communicated their decision on the above. Further follow up with World Bank can be taken only after Government of